

Annexure – 3															
Name of the corporate debtor: Marvel Omega Builders Private Limited; Date of commencement of CIRP: 06-09-2024; List of creditors as on: 19-11-2025															
List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)															
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% share in total amount of claims admitted					
1	Catalyst Trusteeship Limited	26-09-2024	4,63,50,00,604	4,63,50,00,604		4,63,50,00,604				51.00%			-		NA
2	Clearwater Capital Partners Singapore Fund IV Pvt Ltd	08-10-2024	1,82,97,01,906	1,48,86,30,159		1,48,86,30,159				16.38%			34,10,71,747	-	NA
3	Investment Opportunities V Pte. Limited	06-10-2025	73,22,80,422	69,47,53,642		69,47,53,642				7.65%			3,75,26,780	-	NA
4	J M Financial Asset Reconstruction Company Ltd	19-09-2024	1,94,65,67,474	1,94,65,67,474		1,94,65,67,474				21.42%			-	-	NA
	Total		9,14,35,50,405	8,76,49,51,879		8,76,49,51,879			-	96.45%	-	-	37,85,98,526	-	